NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.146/ BB/2017	-	For filing addl. information as	252(3)	Panorama Facilities India Pvt. Ltd. Vs ROC
*		required by Registry		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
22	ARUN (HONORON	Pendioner	Acris
	86.6.6.427		H

ORDER

PCS for Petitioner Company is present. Await report from ROC-Karnataka, Bangalore. List it on 10/01/2018.

Member (T)

Member (J)